

**Central Administrative Tribunal
Principal Bench, New Delhi**



O.A. No.917/2021

This the 28th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. Ashish Kalia, Member (J)**

Mohmmad Illias S/o Late Najbuddin
Aged about 56 years
Grade 'C', Working as SSE/W/C/SSB
Under Deputy Chief Engineer (C)/SSB (Shakur Basti),
New Delhi
Resident of: E6/B Railway Colony
Station Road, Ghaziabad (U.P.)

... Applicant

(through Advocate: Shri K.K. Patel)

Versus

Union of India
Through General Manager (P)
Northern Western Railway (HQ)
Jawahar Circle, Jaipur, (Rajasthan)

... Respondent

(through Advocate: Shri Krishan Kant Sharma)

ORDER (Oral)

Hon'ble Mr. Ashish Kalia, Member (J):

Heard.

2. The applicant is challenging the selection procedure adopted by the respondents for promotion from Group 'C' and Group 'B' to the post of AEN against 70% departmental quota vacancies. The applicant's name was not in the selection list. On 4.3.2021, a supplementary written test was also held and



objections were invited. The applicant has put forth his objections on 10.3.2021. But instead of giving reply to his objections, the respondents have supplied him a copy of the answersheet. Being not satisfied with the same, the applicant has approached this Tribunal without exhausting departmental remedy.

3. In view of the above facts and circumstances, we are of the considered view that let applicant make a detailed representation stating his grievance in detail describing the correct allocation of marks question-wise referring the answer sheet provided to him by the respondent within two weeks time. The respondents may consider and decide the same and if it is found that there is a requirement to appoint an expert committee in this regard, let the same may be appointed to examine the same and the result of the expert will be communicated to the applicant as expeditiously as possible and in any case within eight weeks from the date of receipt of such representation from the applicant.

4. The OA is disposed of at the admission stage itself in the aforesaid terms. No costs.

(Ashish Kalia)
Member (J)

(A. K. Bishnoi)
Member (A)